

(b) if so, the details thereof; and

(c) the action propose to be taken by the Government in this regard ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) 30 companies out of the 50 PSUs, referred to the Commission have been entrusted to the credit rating agencies, of which reports have been received in respect of 21 companies. The reports by the agencies from one of the inputs, based on which the Commission makes its recommendation to the Government.

[Translation]

Supply of Cotton

6663. SHRI D.P. YADAV : Will the Minister of TEXTILES be pleased to state :

(a) whether inadequate supply of cotton is being made to Handloom Development Centres;

(b) if so, the policy formulated by the Government to deal with this problem; and

(c) the steps taken by the Government to supply sufficient cotton to Handloom Development Centres ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) Problem faced by the Handloom Industry is not inadequate supply of yarn but rise in its prices. With a view to protect the handloom industry from the impact of rising prices, the Government of India has been implementing Mill Gate Price Scheme. Under this Scheme, State Handloom Development Corporations, State Apex/Regional Handloom Cooperative Societies, Handloom Development Centres, Handloom Weavers Cooperative Societies, registered societies (NGOs) and any other organisation recommended by the State Governments are eligible for procurement of yarn through the National Handloom Development Corporation (NHDC) at the Mill Gate Price. Adequate supply of cotton yarn is made available to Handloom Development Centres through the implementation of various policies and schemes of Government of India. NHDC has been supplying yarn to Handloom Development Centres Under Mill Gate Price Scheme in addition to their normal business operation and during the last three years 58.715 lacs kg. of yarn has been supplied by the NHDC to 755 Handloom Development Centres.

[English]

Two Stroke Engines

6664. SHRI SURESH PRABHU : Will the Minister of INDUSTRY be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Eco-friendly two-strokes mobikes" appearing in the Hindustan Times dated 22nd March 1997;

(b) if so, the facts reported therein;

(c) whether the Government propose to give incentives and financial assistance to complete such work successfully; and

(d) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) Yes, Sir. The news-item refers to the claim made by some students of Malaviya Regional Engineering College, Rajasthan regarding development of eco-friendly fuel efficient 2-stroke engines for motorbikes. No Proposal for any assistance has been received by the Ministry of Industry in this case.

Share of Multinational Companies in Exports

6665. DR. LAXMINARAYAN PANDEY : Will the Minister of COMMERCE be pleased to state :

(a) the total share of multinational companies in the total export during each of the last three years; and

(b) the steps taken/proposed to be taken to increase the export by both the multinational and indigenous companies ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No exporter-wise data is maintained by the Government. Hence separate information on share of exports of multinational companies is not available.

(b) The new Export and Import Policy, 1997-2002, which has been introduced with effect from 1st April, 1997, seeks to further liberalise, deregulate and simplify the EXIM Policy and Procedures with the objective of boosting exports.

Trade with Canada

6666. SHRI R. SAMBASIVA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether India and Canada have agreed to form a semi-formal mechanism and a joint ministerial committee for a sustained momentum to bilateral relations and to improve the trade between the two countries;

(b) if so, to what extent both Canada and India has agreed to give a boost to the trade between the two countries;

(c) what is the present level of trade between the two countries; and

(d) to what extent it will improve during the current financial year

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) It has been decided to establish a Joint Ministerial Committee headed by the External Affairs Ministers of the two countries to work towards intensifying cooperation in the economic as well as commercial and political fields.

(b) to (d) Both India and Canada attach great importance to the economic and commercial relations between the two countries and it is hoped that the Joint Ministerial Committee would provide the necessary forum to give momentum to bilateral relations particularly in the economic and commercial fields.

The present level of trade between the two countries as per DGCI&S figures for 11 months period (April, '96-Feb. '97) is as follows :

Exports	-	Rs. 1112.04 Cr.
Imports	-	Rs. 1003.47 Cr.
Total Trade	-	Rs. 2115.51 Cr.

Improvement in trade will depend on various factors such as market conditions, international competition promotional efforts etc.

Division	As on 1.5.73		As on 31.12.96		
	Manpower	Production (TPD)	Company	Manpower	Production (TPD)
1	2	3	4	5	6
BCCL	179,781	56,001	BCCL	143,965	99,000
EASTERN	174,606	69,110	ECL	158,918	101,500

Complaints on Misappropriation of Funds in Purchasing by MTC

6667. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have received any complaints about misappropriation of funds and bungling in purchasing of articles from Mica Trading Corporation of India Ltd. working under Minerals and Metal Trading Corporation of India;

(b) if so, the details thereof;

(c) whether the Government have taken any action against those officers involved in the matter;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No, Sir.

(b) to (e) Do not arise.

Manpower in Coal India Limited

6668. SHRI HARADHAN ROY : Will the Minister of COAL be pleased to state :

(a) the details of production and manpower in different subsidiaries of Coal India Limited on the date of Nationalisation as compared to that of as on December 31, 1996 per production, Executives, Non-executives, Wagon Loaders, Trammer and U/G Loaders;

(b) whether there is any decline in the manpower in different subsidiaries; and

(c) if so, reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) The details of production and manpower in different subsidiaries of Coal India Limited on the date of nationalisation i.e. 1.5.73 as compared to that of 31.12.1996 are as under :-